

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 277 of 2017 (SZ)**

**Applicant (s)**

Meenava Thanthai K.R. Selvaraj  
Kumar, Meenavar Nala Sangam,  
Rep by its President, M.R.  
Thiyagarajan, Royapuram, Chennai

**Vs**

**Respondent (s)**

The Secretary to Government,  
Union of India,  
Ministry of Environment and Forests,  
New Delhi and 11 others.

**Legal Practitioners for Applicant(s)**

M/s K. Mageshwaran

**Legal practitioners for respondent(s)**

M/s M.R. Gokul Krishnan for R1  
M/s. Kamalesh Kannan for R3 & R7  
M/s Jeyalakshmi for R4  
M/s Abdul Saleem and  
S. Saravanan for R5  
M/s Arjun Suresh for R10

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| Note of the Registry | Orders of the Registrar  |
| Order No.            | Date: 07.05.2019<br>Counsel for R10 present. On request for reply of R5, R10, R3<br>and R7 call on 19.07.2019<br><br>(Tmt.S. Meenakumari)<br>Registrar |